

NOTICE

No.02/Spl.XXII.D.3(SAS)

Dated: 25.11.2020

(Creation of data-base of Senior Advocates for being utilized in new e-Filing Module by Hon'ble Supreme Court)

Registry of the Hon'ble Supreme Court, taking a further step towards computerization, is proposing to create data-base of Senior Advocates for being utilized in new e-Filing Module.

For this purpose, this High Court has been asked to arrange to provide relevant particulars, in the enclosed format, of all the Senior Advocates who have been designated as such by this High Court and have been appearing, or intend to appear in future, before the Hon'ble Supreme Court.

All the Senior Advocates are, therefore, requested to furnish the relevant particulars in the format enclosed herewith this notice and send scanned copy of the same to this office through e-mail on mailing address sradvsec@gmail.com within two days positively.

Sd/-
Registrar (Rules)

~~DE-2018~~ FORMAT

		Kindly upload recent color photograph
1.	Name of the Senior Advocate	Dr./Mr./Ms.
2.	Date of designation as Senior Advocate	DD/MM/YYYY
3.	Category	i. Former Chief Justice of High Court, or ii. Former Judge of High Court, or iii. Advocate-on-Record, or iv. Advocate
4.	Father's/Husband's Name	
5.	Date of Birth	DD/MM/YYYY
6.	Address	i. Permanent address ii. Present address iii. Chamber address
7.	Mobile No.	
8.	Landline No.	
9.	E-mail ID	
10.	Enrolment No.	
11.	Date of Enrolment	